

**Central Administrative Tribunal
Madras Bench**

CP 310/00069/2019 in OA 310/01675/2018

Dated Monday the 25th day of November Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member(A)**

T.Mohan,
S/o. Late Thiru. Thiyagarajan,
Aged about 46 years,
Residing at No. 13/25,
89th Street, Ashok Nagar,
Chennai 600083. ... Applicant

By Advocate M/s. Menon, Karthik, Mukundan and Neelakantan

Vs.

- 1.Mr. Ananta Narayan Nanda,
Secretary to Government,
Department of Posts,
Dak Bhavan, Sansad Marg,
New Delhi 110001.
- 2.Mr. Arun Malik,
Director (Staff),
Department of Posts,
Ministry of Communications & IT,
Dak Bhavan, Sansad Marg,
New Delhi 110001.

- 3.Mr. M. Sampath,
The Chief Post Master General,
Tamil Nadu Circle
Chennai 600002. ... Respondents

By Advocate Mr. Su. Srinivasan

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed alleging wilful disobedience of the order of this Tribunal dated 21.12.2018 in OA 1675/2018.

2. When the matter came up for hearing today, learned counsel for the respondents produces a copy of the order dated 04.11.2019 and submits that the order of this Tribunal had been fully complied with and the CP could be closed. The copy of the order dated 04.11.2019 is taken on record. No representation for counsel for the applicant.

3. Considering the submission made by learned counsel for respondents, we are not inclined to proceed with the contempt petition against the respondents. The contempt proceedings are accordingly dropped. Contempt Petition is closed. Notices discharged.

(T. Jacob)
Member (A)

AS

25.11.2019

(P. Madhavan)
Member(J)